

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-310
IB-1809/ND/2019

IN THE MATTER OF:

M/s. P.P Jewellers Pvt. Ltd.

Vs

M/s. Mankola Enterprises Pvt. Ltd.

...Applicant

...Respondent

SECTION

U/s 9 of IBC Code

Order delivered on 21.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for petitioner has put in appearance and submitted that affidavit of service has been filed. The same is on record. None appeared on behalf of respondent/Corporate Debtor. One more opportunity is being granted for appearance. List the case on **13.02.2020**.

-Sef-

(K.K. VOHRA)
MEMBER (T)

-Sef-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)